

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI

OA NO. 89/2021
EA No. 11/2023

IN THE MATTER OF:

VARUN

...PETITIONERS

VERSUS

GOVT. OF NCT OF DELHI & Ors

...RESPONDENTS

SUBMISSION ON BEHALF OF RESPONDENT

It is most respectfully submitted that :

Two borewell connections were sealed on 02.11.2023, the details are as under:

- i) Hotel De-Hocks DX, 8/7, Deshbandhu Gupta Road, Paharganj, New Delhi.
- ii) Mem International, 8/4, Desh Bandhu Gupta Rd, Near Punjab National Bank, Aram Bagh, Paharganj, Delhi.

While the third one, "Om International Hotel, 3/9, Desh Bandhu Gupta Road, Paharganj, Delhi" was being sealed, when the hotel owners and others persons created ruckus on the scene and threatened to catch hold of the live electricity wires, if any further sealing takes place. In view of the safety of the people, the sealing drive was, temporarily put on hold. Two (2) MP4 Clips attached.

The Hotel owners were advised to get regular water connections from Delhi Jal Board and not to extract ground water illegally, in compliance of the directions of the Hon'ble National Green Tribunal.

Two Hotels namely "Hotel India International DX." and "Guest House Silver Shine" informed about the closure of the borewell, on their own. (Annexure-I)

Sh. B. L. Kuru, Public Grievances Officer, Delhi Jal Board also informed vide letters that fifteen (15) individuals are regularized/authorized/permited to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board. (Annexure-II)

A meeting was also convened on 26.09.2023, to finalise the modalities for the implementation of the directions of the Hon'ble of NGT in the matter of Varun Vs Govt. of NCT of Delhi & Ors. and order dated 13.04.2023 and it was requested to Delhi Jal Board to provide information about the existing water table in Paharganj area and whether regular water connections can be given to the Hotel owners. The information has not been supplied till date, by the Delhi Jal Board.

DPCC has checked 296 hotels and informed that of these 246 hotels were found extracting ground water without permission of the competent authority.

The status of the remaining 240 hotels about extracting ground water illegally is awaited from DPCC.

Paharganj Guest Houses Owners Association has also filed five representations (Annexure-III):

- a) For the restraining the SDM from taking adverse action against the Hotels having valid permission under the scheme
- b) Stressing their justification of extracting ground water. It informs that Delhi Jal Board also collected ground water usage charges on all commercial units for operating their tube-wells/borewell for extraction of ground water. As per the resolution, a sum of Rs 1670/- per month was levied for extraction of ground from a non-packaging industry and that besides above charges, each member of the Association is being levied additional sewerage charges @ Rs 2000/- per month for discharging extra sewerage generated on account of extracting ground water. The same was being paid by the members. These charges are self recognition of the borewells by the Delhi Jal Board w.r.t. installation of the borewells at the premises. It has been informed that there is an acute water shortage in the area. If they are provided sufficient water, they will not be forced to draw ground water.
- c) Informing about the acute water shortage in the area.

Prayer:

In view of the above facts it is humbly prayed to Hon'ble National Green Tribunal to issue necessary directions to the Delhi Jal Board to ensure sufficient water supply to these entities, so that they can be convinced to disconnect their borewell on their own and submit a compliance report in the Hon'ble National Green Tribunal.

As soon as the details of the remaining 240 entities is received in the office. They will also be advised to comply with the directions of Hon'ble National Green Tribunal. Such directions will also ensure that there is no loss of life and livelihood. Apart from this, it will also ensure that no issue regarding the law and order situation arises in the course of implementing with directions of the Hon'ble National Green Tribunal.



28/11/2023

SUB DIVISIONAL MAGISTRATE (KAROL BAGH)

Dated :- 04/11/2023

Annexure-I

To,
The SDM,
Paharganj Delhi 110055

[Signature]
07/11/2023

Sir,

Sub: CLOSURE OF BOREWELL Telishaban (KAB)

This is to inform that I am a partner of Guest House HOTEL INDIA INTERNATIONAL Dx. located at 2485, Nalwa Street, Paharganj Delhi 110055. I have closed the borewell in my guest house which was being used for extraction of ground water. I have closed the borewell under self compliance measure on the orders issued by the competent authorities.

PA *[Signature]*
06/11/23

Kindly check the photographs, affidavits in ~~the~~ regards to the above mentioned matter.

Thank You

Karan Sudeh
[Partner]

HOTEL INDIA INTERNATIONAL Dx. [Guest House]
Paharganj Delhi 110055

+91-9811048802





सत्यमेव जयते

INDIA NON JUDICIAL

Government of National Capital Territory of Delhi

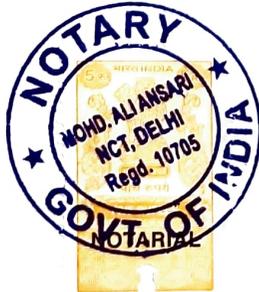
e-Stamp

Certificate No. : IN-DL92185395524606V
Certificate Issued Date : 04-Nov-2023 05:34 PM
Account Reference : IMPACC (IV)/ dl780803/ DELHI/ DL-DLH
Unique Doc. Reference : SUBIN-DL78080349348042421216V
Purchased by : KARAN SUDHIR
Description of Document : Article 4 Affidavit
Property Description : Not Applicable
Consideration Price (Rs.) : 0
 (Zero)
First Party : KARAN SUDHIR
Second Party : Not Applicable
Stamp Duty Paid By : KARAN SUDHIR
Stamp Duty Amount(Rs.) : 10
 (Ten only)

सत्यमेव जयते



Please write or type below this line IN-DL92185395524606V



Karan Sudhir

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

AFFIDAVIT

I, **KARAN SUDHIR** S/o Roshan Lal R/o B-196, 3rd Floor, Naraina Vihar, Delhi-110028, do hereby solemnly affirm and declare as under:-

1. That I am a Partner of HOTEL INDIA INTERNATIONAL DX..
2. That I am the licensee of HOTEL INDIA INTERNATIONAL DX., Situated at 2485, Nalwa Street, Paharganj New Delhi-110055.
3. That I was using a borewell in my Guest House.
4. That I have disconnected & sealed the above mentioned borewell and That I have stopped the extraction of ground water under self compliance of orders issued by competent authorities.
5. That the above statement is True.

Karan Sudhir

DEPONENT

VERIFICATION:

Verified at New Delhi on this 04th day of November 2023 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

Karan Sudhir

DEPONENT



ATTESTED

[Signature]

Notary Public, Delhi

06 NOV 2023



To,
The SDM
Paharganj Delhi 110055

Dated - 04/11/2023

Sir,

~~The~~ Sub: CLOSURE OF BOREWELL

This is to inform that I am partner of Guest House HOTEL SILVER SHINE located at 1323, Sangtrashan Chowk, Paharganj Delhi 110055. I have closed the borewell in my guest house which was being used for extraction of groundwater. I have done it under self compliance measure, on the orders issued by competent authorities.

Kindly check the photographs, affidavit in regards to the above mentioned matter.

Thank You,

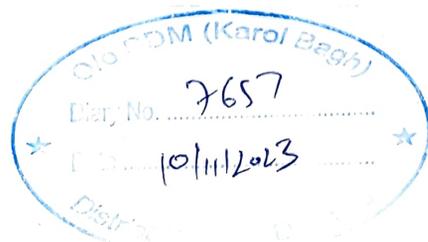
Karan Soodh

[Partner]

HOTEL SILVER SHINE (Guest House)

Paharganj Delhi 110055

+91-9811048802



INDIA NON JUDICIAL



सत्यमेव जयते

Government of National Capital Territory of Delhi

e-Stamp

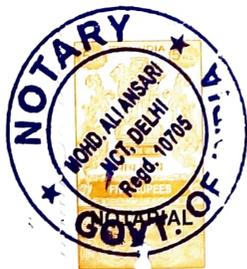
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Certificate Issued Date : 04-Nov-2023 05:33 PM
Account Reference : IMPACC (IV)/ dl780803/ DELHI/ DL-DLH
Unique Doc. Reference : SUBIN-DL78080349345806207012V
Purchased by : KARAN SUDHIR
Description of Document : Article 4 Affidavit
Property Description : Not Applicable
Consideration Price (Rs.) : 0
 (Zero)
First Party : KARAN SUDHIR
Second Party : Not Applicable
Stamp Duty Paid By : KARAN SUDHIR
Stamp Duty Amount(Rs.) : 10
 (Ten only)

सत्यमेव जयते



Please write or type below this line

IN-DL92184647773388V



06 NOV 2023

Karan Sudhir

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

AFFIDAVIT

I, **KARAN SUDHIR** S/o Roshan Lal P/o B-196, 2nd Floor, Naraina Vihar Delhi-110028, do hereby solemnly affirm and declare as under:-

1. That I am a Partner of GUEST HOUSE HOTEL SILVER SHINE
2. That I am the licensee of GUEST HOUSE HOTEL SILVER SHINE Situated at 1323-1328, Sangatrashan Chowk, Paharganj, New Delhi-110055.
3. That I was using a borewell in my Guest House
4. That I have disconnected & sealed the above mentioned borewell and That I have stopped the extraction of ground water under self compliance of orders issued by competent authorities.
5. That the above statement is True.


DEPONENT

VERIFICATION:

Verified at New Delhi on this 04th day of November 2023 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.


DEPONENT



ATTESTED


Notary Public, Delhi

06 NOV 2023





DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005

आजदीक
अभूत महोत्सव

No: DJB/DSE/PGO/2023/ 610

Dated: 17/10/2023

To

Annexure-II

Sh. Vinod Sareen
8501/15, Arakashan Road,
Pahar Ganj, New Delhi - 110055.

[Handwritten Signature]
03/11/2023
[Handwritten Signature]

Ref: Letter received in the O/o CCR/PGO vide Diary No. 873, Dated: 10.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction. However, the earlier authority Central Ground Water Authority (CGWA) has issued the certificate of registration for the permission of borewell.

As per the letter received from Sh. Vinod Sareen, 8501/15, Arakashan Road, Pahar Ganj, New Delhi - 110055, CGWA Reg. No: DLOFCT/32697, the bore well is recorded in the bore well list at Serial No. 2661 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permitted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

[Handwritten Signature]
[Handwritten Signature]

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

[Handwritten Signature]

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005





DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH II, KAROL BAGH, NEW DELHI-110005



No: DIB/DSE/PGO/2023/ 6/3

Dated: 17/10/2023

To

Sh. Vinod Sareen
8502/41, Arakashan Road,
Pahar Ganj, New Delhi 110055.

Tarai Lal
03/11/2023

Ref: Letter received in the O/o CCR/PGO vide Diary No. 874, Dated 10.10.2023.

Subject: Regarding verification of permission of bore well.

Tarai Lal (SA)

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue) Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction

As per the letter received from Sh. Vinod Sareen, 8502/41, Arakashan Road, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 2660 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permittted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

pa-

16/3/11/23

276

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shammath Marg ,Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

Sd/-
(B.L.Kuru)
Public Grievance Officer

B.L.Kuru
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNC/TD
Central Control Room, 6th Floor
Varunalya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005

75 60
03/11/2023



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005



No: DJB/DSE/PGO/2023/ 616

Dated: 17/10/2023

To

Sh. Ram Kumar
Ajanta Guest House
8647, Arakashan Road,
Ram Nagar, Pahar Ganj,
New Delhi - 110055.

Ram Kumar
17/10/2023

Ref: Letter received in the O/o CCR/PGO vide Diary No. 882, Dated: 12.10.2023.

Subject: Regarding verification of permission of bore well. *Tenoi (day/16)*

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

As per the letter received from Sh. Ram Kumar, Ajanta Guest House, 8647, Arakashan Road, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 3530 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permitted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

PA

17/10/23

277

Copy to:

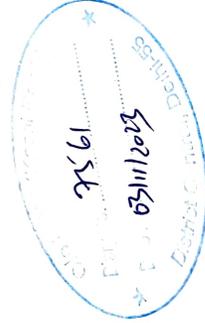
1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

Sd/-
(B.L.Kuru)
Public Grievance Officer

B.L.Kuru

(B.L.Kuru)
Public Grievance Officer

B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005





DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005

75
आज्ञादीक
अमृत महोत्सव

No: DJB/DSE/PGO/2023/ 619

Dated: 17/10/2023

To

Sh. Daljit Kumar
Hotel Yuvraj Deluxe,
38, Arakashan Road,
Pahar Ganj, New Delhi - 110055.

[Handwritten Signature]
03/11/2023

[Handwritten Signature]
Tewalder (KB)

Ref: Letter received in the O/o CCR/PGO vide Diary No. 891, Dated: 13.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction. However, the earlier authority Central Ground Water Authority (CGWA) has issued the certificate of registration for the permission of borewell.

As per the letter received from Sh. Daljit Kumar, Hotel Yuvraj Deluxe, 38, Arakashan Road, Pahar Ganj, New Delhi - 110055, CGWA Reg. No: DLOFCT/32675, the bore well is recorded in the bore well list at Serial No. 2630 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permitted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

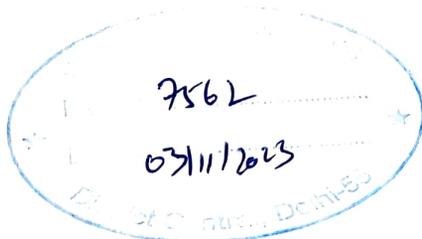
Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

[Handwritten Signature]

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



PA
[Handwritten Signature]
3/11/23



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005



No: DJB/DSE/PGO/2023/ 622

Dated: 17/10/2023

To

Sh. Daljit Kumar
Hotel Pallivi Palace,
8572, Arakashan Road,
Pahar Ganj, New Delhi - 110055.

Daljit Kumar
07/11/2023
Tenali Ladan (K)

Ref: Letter received in the O/o CCR/PGO vide Diary No. 892, Dated: 13.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction. However, the earlier authority Central Ground Water Authority (CGWA) has issued the certificate of registration for the permission of borewell.

As per the letter received from Sh. Daljit Kumar, Hotel Pallivi Palace, 8572, Arakashan Road, Pahar Ganj, New Delhi - 110055, CGWA Reg. No: DLOFCT/32670, the bore well is recorded in the bore well list at Serial No. 2629 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permittted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

PAH
07/11/23

279

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shammath Marg ,Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

B.L.Kuru

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005





DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005

7
आजादी का
अमृत महोत्सव

No: DJB/DSE/PGO/2023/ 625

Dated: 17/10/2023

To

Ms. Meena Kumari
Hotel Chand Palace,
54, Arakashan Road,
Pahar Ganj, New Delhi - 110055.

[Handwritten Signature]
03/11/2023
Tehsil Chauhan (KS)

Ref: Letter received in the O/o CCR/PGO vide Diary No. 893, Dated: 13.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction. However, the earlier authority Central Ground Water Authority (CGWA) has issued the certificate of registration for the permission of borewell.

As per the letter received from Ms. Meena Kumari, 54, Hotel Chand Palace, Arakashan Road, Pahar Ganj, New Delhi - 110055, CGWA Reg. No: DLOFCT/32694, the bore well is recorded in the bore well list at Serial No. 2632 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permitted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Sham Nath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

[Handwritten Signature]

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



[Handwritten Signature]
03/11/23



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005

आलादीक
अमृत महोत्सव

No: DJB/DSE/PGO/2023/ 628

Dated: 17/10/2023

To

Sh. Daljit Kumar
Hotel Mohan International,
2, Arakashan Road,
Pahar Ganj, New Delhi - 110055.

[Handwritten Signature]
03/11/2023

Ref: Letter received in the O/o CCR/PGO vide Diary No. 894, Dated: 13.10.2023.

Subject: Regarding verification of permission of bore well.

[Handwritten Signature]

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction. However, the earlier authority Central Ground Water Authority (CGWA) has issued the certificate of registration for the permission of borewell.

As per the letter received from Sh. Daljit Kumar, Hotel Mohan International, 2, Arakashan Road, Pahar Ganj, New Delhi - 110055, CGWA Reg. No: DLOFCT/32683, the bore well is recorded in the bore well list at Serial No. 2631 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permitted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

[Handwritten Signature]
03/11/23

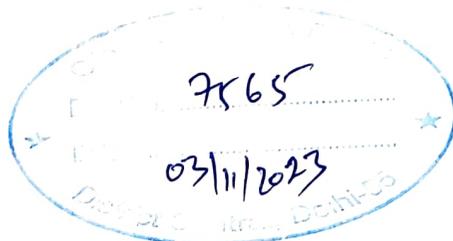
Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Sham Nath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

[Handwritten Signature]

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005





DELHI JAL BOARD, GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER (C.C.P./PGO)
VARUNALAYA PH II, KAROL BAGH, NEW DELHI 110005

No. DJB/DSE/PGO/2023/640

Dated 17/11/23

To

Sh. Manish Aggarwal
65, D.B. Gupta Road,
Pahar Ganj, New Delhi - 110054

[Handwritten Signature]
07/11/2023

Ref: Letter received in the O/o C.C.P./PGO vide Diary No. R96 Dated 13.10.2023

Subject: Regarding verification of permission of bore well.

[Handwritten Signature]
Tejinder (KA)

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore well of Delhi under the voluntary disclosure scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

As per the letter received from Sh. Manish Aggarwal, 65, D.B. Gupta Road, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 224 as prepared by Delhi Jal Board under voluntary disclosure scheme. You are regularized/authorized/permited to draw the ground water extraction as per voluntary disclosure scheme of Delhi Jal Board.

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to

- 1. DC(HQ)-11, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Sham Nath Marg, Civil Lines Delhi-110054, for kind information please
- 2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
- 3. Office Copy

[Handwritten Signature]
(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005

7566
09/11/2023



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005

7
अज्ञानं
अज्ञानं

No: DJB/DSE/PGO/2023/ 637

Dated: 17/11/2023

To

Sh. Ramesh Chand Goel
Plot No.-7784-88, 7792-95,
Arakashan Road, Ram Nagar,
Pahar Ganj, New Delhi - 110055.

[Handwritten Signature]
03/11/2023

Ref: Letter received in the O/o CCR/PGO vide Diary No. 890, Dated: 13.10.2023.

Subject: Regarding verification of permission of bore well.

[Handwritten Signature] (KA)

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

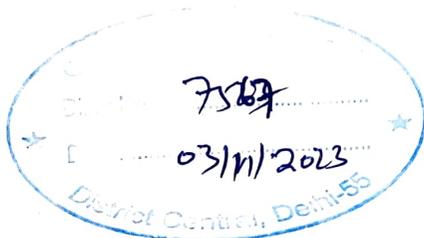
As per the letter received from Sh. Ramesh Chand Goel, Plot No.- 7784-88, 7792-95, Arakashan Road, Ram Nagar, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 2787 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permitted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

PA *[Handwritten Signature]*
03/11/23

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy



[Handwritten Signature]
(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005

7
भारत
समृद्धि

No: DJB/DSE/PGO/2023/ 634

Dated: 17/11/2023

To

Sh. Mithlesh Goel
Plot No.-43 (8500)XV, Arakashan Road,
Ram Nagar, Pahar Ganj,
New Delhi - 110055.

[Handwritten Signature]
07/11/2023

Ref: Letter received in the O/o CCR/PGO vide Diary No. 884, Dated: 12.10.2023.

Subject: Regarding verification of permission of bore well.

[Handwritten Signature]

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

As per the letter received from Sh. Mithlesh Goel, Plot No.-43 (8500)XV Arakashan Road, Ram Nagar, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 2788 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permitted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg, Civil Lines Delhi-110054, for kind information please.
- ✓ 2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

[Handwritten Signature]
05/11/23



[Handwritten Signature]
(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005

आज़ादी का
अमृत महोत्सव

No: DJB/DSE/PGO/2023/ 631

Dated: 17/11/2023

To

Sh. Ramesh Chand Goel
Plot No.-45 (8498), Arakashan Road,
Ram Nagar, Pahar Ganj,
New Delhi - 110055.

[Handwritten Signature]
07/11/2023
[Handwritten Signature]
Tousif Khan (ICB)

Ref: Letter received in the O/o CCR/PGO vide Diary No. 883, Dated: 12.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

As per the letter received from Sh. Ramesh Chand Goel, Plot No.-45 (8498) Arakashan Road, Ram Nagar, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 2789 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permittted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

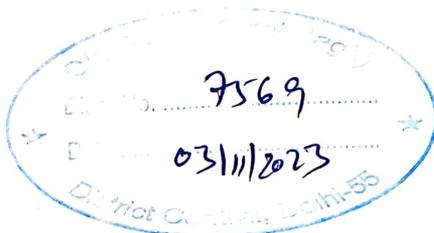
Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

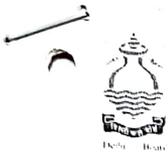
1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg ,Civil Lines Delhi-110054, for kind information please.
- ✓ 2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

PA

[Handwritten Signature]
05/11/23



[Handwritten Signature]
(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



286

DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005

आजादी का
अमृत महोत्सव

No: DJB/DSE/PGO/2023/ 652

Dated: 18-10-2023

To

Sh. Arun Kumar Vij
3790, Tel Mandi Chowk,
Pahar Ganj, New Delhi - 110055.

[Handwritten Signature]
15/11/2023

Ref: Letter received in the O/o CCR/PGO vide Diary No. 906, Dated: 16.10.2023.

Subject: Regarding verification of permission of bore well. P.S.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

As per the letter received from Sh. Arun Kumar Vij, 3790, Tel Mandi Chowk, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 2239 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permittted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg ,Civil Lines Delhi-110054, for kind information please.
- ✓ 2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

[Handwritten Signature]

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005





DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005



No: DJB/DSE/PGO/2023/ 643

Dated: 18-10-2023

To

Sh. Deepak Chib
9132/3, Multani Dhanda,
Pahar Ganj, New Delhi - 110055.

[Handwritten Signature]
15/11/2023

Ref: Letter received in the O/o CCR/PGO vide Diary No. 896, Dated: 13.10.2023.

Subject: Regarding verification of permission of bore well.

[Handwritten Signature]
Tennis (K.A.)

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction. However, the earlier authority Central Ground Water Authority (CGWA) has issued the certificate of registration for the permission of borewell.

As per the letter received from Sh. Deepak Chib, 9132/3 Multani Dhanda, Pahar Ganj, New Delhi - 110055, CGWA Reg. No: DLOFCT/22577, the bore well is recorded in the bore well list at Serial No. 4148 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permitted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

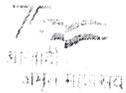
[Handwritten Signature]

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005





DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005



No: DJB/DSE/PGO/2023/ 646

Dated: 18-10-2023

To

Sh. Rajesh Kumar Vij
8489, Arakashan Road,
Pahar Ganj, New Delhi - 110055.

[Handwritten Signature]
17/10/2023

Ref: Letter received in the O/o CCR/PGO vide Diary No. 904, Dated: 16.10.2023.

Subject: Regarding verification of permission of bore well.

[Handwritten Signature]
Tewaldan (KB)

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

As per the letter received from Sh. Rajesh Kumar Vij, 8489, Arakashan Road, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 2237 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permited to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

[Handwritten Signature]

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005





DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005

7
शांति
अपराध

No: DJB/DSE/PGO/2023/ 649

Dated: 18-10-2023

To

Sh. Arun Kumar Vij
S703-06A, Desh Bandhu Gupta Road,
Pahar Ganj, New Delhi - 110055.

[Handwritten Signature]
15/10/2023
P.S.

Ref: Letter received in the O/o CCR/PGO vide Diary No. 905, Dated: 16.10.2023.

Subject: Regarding verification of permission of bore well.

[Handwritten Signature]
(K.B.)

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

As per the letter received from Sh. Arun Kumar Vij, 8703-06A, Desh Bandhu Gupta Road, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 2238 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permitted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

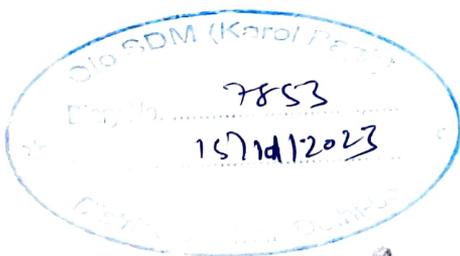
Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

[Handwritten Signature]

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



Dated: 7-Nov-2023

अध्यक्ष
अजय अग्रवाल
9810010121महासचिव
पवन मिश्र
9810343913कोषाध्यक्ष
विशाल नारंग
9810147874कानूनी सलाहकार:
पुष्पेन्द्र सचदेवा
9868150150वरिष्ठ उपाध्यक्ष:
हरिश शर्मा
दीपक मेहता
अंकुर गोयल
मो. सलीमुद्दीनउपाध्यक्ष:
दिव्या गुप्ता
सुगन्ध गुप्ता
अनूप अग्रवाल
सन्दीप खुराना
राजेश दुआसचिव:
अश्विनी अरोड़ा
आदित्य नागपाल
प्रवीण अग्रवाल
शहजाद अहमद
विरेन्द्र निझावनसह सचिव:
कुलदीप सिंह
हरप्रीत सिंह
सुमित चडड़ा
बृजकिशोर मिश्रTo
The Distt Magistrate (central)
14 Darya Ganj,
New Delhi 110002SDM (WR)
Examine for n-a
Annex-III
20/11/23

We are an association that represents about 600 small guest houses in the area of Paharganj, New Delhi. Our association members are providing only boarding and lodging to public travelling to Delhi from other parts of the Country. Our members don't have any commercial activities like restaurants, laundry etc.

We have learnt that there is a case in the court of Hon'ble NGT whereby someone has complained about our members extracting ground water without permission.

We would like to humbly submit the following:

- 1) That we are complying with all statutory norms and the conditions, whether, NOCs for Fire, license from Delhi Police, consent to operate from the DPCC, permission for extraction of ground water as per prevailing guidelines by the Delhi Jal Board and the competent authority for regulating the extraction of ground water in Delhi.
- 2) CGWA vide notice in the year 1998, directed public to declare their borewells for the purpose of registration. For that application was made and certificate of registration is being enclosed herewith and marked as **Annexure-1.**
- 3) That the Environment and Forest Department, NCT Delhi in month of April 2014 issued a public notice to general public having tubewell/borewell at their premises to get the same registered or inform to the department within three months w.e.f. 23.04.2014. For that application was made available at www.delhijalboard.nic.in and www.environment.delhigovt.nic.in. Accordingly, the members of the Association have declared their borewells after filling up the requisite application provided through the above mentioned websites. Thereafter the authorities have issued a certificate of registration of the borewell by the members of the association, one of such certification is being enclosed herewith and marked as Annexure - 2.
- 4) It is pertinent to mention here that Deputy Commissioner (Revenue) has also issued a circular dated 06.10.2015 to not take action against the units that have declared borewells in VDS to DJB. Copy of the circular dated 06.10.2015 is annexed herewith and marked as **Annexure - 3.**
- 5) That the office of the Chief Engineer (Planning), Water, Varunabalaya, Jhanjewalan, New Delhi pursuant to Board Meeting of the Delhi Jal Board vide letter 06.04.2015, a resolution was approved for fixation of ground water cess/usage charges on all commercial units for operating their tube-wells/bore-

होटल महासंघ (रजि.)

अध्यक्ष

अजय अग्रवाल
9810010121

महासचिव

पवन मित्तल
9810343913

कोषाध्यक्ष

विशाल नारंग
9810147874

कानूनी सलाहकार:

पुष्पेन्द्र सचदेवा
9868150150

वरिष्ठ उपाध्यक्ष:

हरीश शर्मा

दीपक मेहता

अंकुर गोयल

मो. सलीमुद्दीन

उपाध्यक्ष:

दिव्या गुप्ता

सुगन्ध गुप्ता

अनूप अग्रवाल

सन्दीप खुराना

राजेश दुआ

सचिव:

अश्विनी अरोड़ा

आदित्य नागपाल

प्रवीण अग्रवाल

शहजाद अहमद

विवेन्द्र निझावन

सह सचिव:

कुलदीप सिंह

हरप्रीत सिंह

सुमित चडड़ा

बृजकिशोर मित्तल

well for extraction of ground water. As per the resolution, a sum of Rs.1670/- per month was levied for extraction of ground from a non-packaging industry. True copy of the letter dated 06.04.2015 issued from the office of Chief Engineer (Planning) is being enclosed herewith and marked as **Annexure - 4**.

- 6) That thereafter, the members of the Association started receiving the Bill as per decision communicated by the Delhi Jal Board to its sub-ordinate.
- 7) That besides above charges, each member of the Association is being levied additional sewerage charges @Rs.2000/- per month for discharging extra sewerage generated on account of extracting ground water. The same is being paid by our members. These charges are self recognition of the borewells by the DJB w.r.t. installation of the borewells at the premises. True copy of DJB Bill highlighting additional sewerage charge is being enclosed herewith and marked as **Annexure - 5**.
- 8) That it is important to submit that the member of the Applicant Association are duly registered under the Micro Small and Medium Enterprises and have got their respective registration certificates from the Ministry of Micro, Small and Medium Enterprises, Government of India. True copy of one of such certificate is being enclosed herewith and marked as **Annexure - 6**.
- 9) Further it is relevant to mention here that the Ministry of Jal Shakti, vide public notice dated 26.10.2020 based on notification dated 24.09.2020, exempted MSMEs having consumption of underground water less than 10 KL from applying for NOC from the said authority. Copy of the public notice is enclosed and marked as **Annexure - 7**.

Being a small unit, our consumption for ground water is only for washing and bathing purposes. There are no commercial activities like Restaurant, Laundry etc are run from within our units. It is therefore appealed to you to please stop any coercive action against our units and we should be allowed to continue to use borewells especially in the view that DJB is not capable of providing us water for our units.

Assuring you of full co-operation.

Kind Regards


Pawan Mittal (98103-49913)

Gen Secy.

Hotel Maha Sangh Delhi



292 PAHAR GANJ GUEST HOUSE OWNER'S ASSOCIATION®

Plot No. 1, Prem Chand Mittal Marg, Krishna Market, Main Bazar, Pahar Ganj, New Delhi-110055

@OfficialPGOA E-mail : pgghoasso@gmail.com

Chairman

May Aggarwal

Mob.: 9810010121

Vice Chairman

Adv. Pushpender Sachdeva

Mob.: 9868150150

President

Lalit Mittal

Mob.: 9810045908

General Secretary

Ashwani Arora

Mob.: 9810054750

Sr. Vice President

Vishal Narang

Mob.: 9810147874

Vice Presidents

Parveen Kapoor

Sumit Chadda

Gaurav Arora

Nipun Arora

Treasurer & Media Convenor

Sourabh Chhabra

Mob.: 9999992293

Secretary

Aman Chowdhry

Executive Members

Arun Mittal

Vijay Verma

Rajinder Budhiraja

Ref. No.

Date ... 20/11/23

To

The honourable District Magistrate

Central Delhi

Darya Ganj

Delhi

Subject: - Request for relief from illegitimate sealing carried out by area SDM

Respected sir,

We represent around 800 guest houses in paharganj and nearby area. We are writing to bring to your attention a matter of significant concern regarding the recent actions taken by the SDM (Sub-divisional Magistrate) pertaining to the borewell status of hotels in the region.

The SDM has issued notices requesting information on the status of borewells to all the Guest houses. Most of the Guest houses had previously registered their borewells with Central Ground Water Authority (CGWA) and later on with Delhi Jal Board under Voluntary Disclosure Scheme (VDS) for which a monthly fee of Rs 1670 was levied on few of the registrations later in year 2020 DJB has withdrawn from collecting monthly fee of Rs 1670 suggesting a new policy formulation which is yet under process.

It is important to note that the DC Revenue had, in 2015, ordered that any entity registered under these schemes should be exempted from further scrutiny. Despite this directive, we have been informed that the SDM is initiating action against all 536 hotels, including those that are duly registered under the aforementioned schemes.

Furthermore, we have been informed that the Delhi Jal Board (DJB) is in the process of formulating a new policy. However, the SDM appears to be unwilling to accept registrations under the previous policy.

PAHAR GANJ GUEST HOUSE OWNER'S ASSOCIATION®



Plot No. 1, Prem Chand Mittal Marg, Krishna Market, Main Bazar, Pahar Ganj, New Delhi-110055

  -@OfficialPGOA E-mail : pgghoasso@gmail.com

Chairman

Ajay Aggarwal

Mob.: 9810010121

Vice Chairman

Adv. Pushpender Sachdeva

Mob.: 9868150150

President

Lalit Mittal

Mob.: 9810045908

General Secretary

Ashwani Arora

Mob.: 9810054750

Sr. Vice President

Vishal Narang

Mob.: 9810147874

Vice Presidents

Parveen Kapoor

Sumit Chadda

Gaurav Arora

Nipun Arora

Treasurer & Media Convenor

Sourabh Chhabra

Mob.: 9999992293

Secretary

Aman Chowdhry

Executive Members

Arun Mittal

Vijay Verma

Rajinder Budhiraja

Ref. No.

Date ..20/11/23..

In light of these circumstances, we kindly request that, until the new policy is formally implemented, no adverse action be taken against hotels that possess valid permissions under the existing schemes. It is important to highlight that the water utilized in these hotels is strictly for bathing purposes, and all licenses have been issued strictly for residential purposes.

Given that these hotels are of modest size, typically accommodating only 15-20 rooms, the daily water consumption ranges from 5000-7000 litres. We believe that this usage falls within reasonable limits as prescribed by MSME and should be considered as DJB is insufficient to supply adequate water supply

We trust that you will give due consideration to this request and take appropriate measures to ensure that these Guest Houses are not unduly affected pending the finalization of the new policy.

Thank you for your attention to this matter. We look forward to your timely response.

Sincerely,



Lalit Mittal

(President)

(9810045908)

Date 24/11/23

अध्यक्ष
अजय अग्रवाल
9810010121महासचिव
पवन मित्तल
9810343913कोषाध्यक्ष
विशाल नारंग
9810147874कानूनी सलाहकार:
पुष्पेन्द्र सचदेवा
9868150150वरिष्ठ उपाध्यक्ष:
हरीश शर्मा
दीपक मेहता
अंकुर गोयल
मो. सलीमुद्दीनउपाध्यक्ष:
दिव्या गुप्ता
सुगन्ध गुप्ता
अनूप अग्रवाल
सन्दीप खुराना
राजेश दुआसचिव:
अश्विनी अरोड़ा
आदित्य नागपाल
प्रवीण अग्रवाल
शहजाद अहमद
विवेन्द्र निझावनसह सचिव:
कुलदीप सिंह
हरप्रीत सिंह
सुमित चडढ़ा
बृजकिशोर मित्तल

To

The S.D.M (Karnal Bgh)

Jhondewala,

Uttar Behn'Sub:- Information for Shortage of Water Supply

Dear Sir,

It is hereby informed to you that in our Sakar Bary area there is acute shortage of water supply. We are getting daily 45 minutes water supply in morning & 45 minutes in evening on alternate day basis which is not sufficient to fulfill the daily needs of water of the inhabitants & guest houses of the area. Because of this, the inhabitants of the area are forced to use the ground water.

So, it is requested to kindly please direct DSB to ensure the proper water supply on regular basis in our area so that we should not be forced to use the ground water.

Thanking you.

Yours faithfully
(Pawan Mittal)
Gen. Secretary

8083

24/11/2023



LODGING HOUSE OWNERS ASSOCIATION (REGD.)

CENTRAL DISTRICT

PATRON :
SOM RAJ SAREEN
9811489999

CHAIRMAN :
ARUN VIJ
9810181584

VICE CHAIRMAN :
VIJAY NAGRATH
9810031620

PRESIDENT :
DALJEET CHADHA
9810042856

GENERAL SECRETARY
RAM ARYA
9810092500

SECRETARY
RAMESH GOYAL
9810138670

VINOD SAREEN
9810363999

VICE PRESIDENT
MAHESH KALRA
9810025779

ASHOK CHHATWAL
9810805588

RAJU DUA
9810212358

ANIL SHARMA
9811242545

SONU BAWA
9958533313

DEVENDER UPPAL
9811233034

VINOD SABHARWAL
9811373391

TREASURER
SATNAM SINGH
9810388400

Date: 24-11-23

THE SUB-DIVISIONAL MAGISTRATE

KAROB BAGH DIVISION

JHANDEWALAN, NEW DELHI

Respected Sir,

We want to inform you that in the area of Pahar Ganj, the residents are facing too much problem of water supply shortage from DWS Jal Board. DJB supplies water only for 30-60 minutes in morning & evening on irregular basis which is very short for residents to fulfill their daily needs. So they have to depend on ground water to fulfill their daily water requirement.

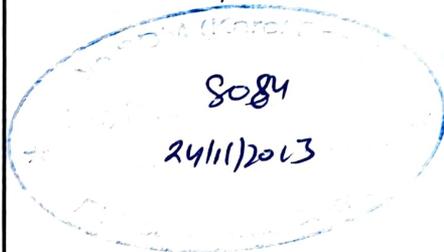
Hence, Sir kindly help us to get proper full day water supply from DJB to fulfill our daily water requirements as we do not want to depend on ground water.

Looking forward to your kindly co-operation

Yours faithfully

Ram Kumar
(Ram Kumar)

General Secretary





PAHAR GANJ GUEST HOUSE OWNER'S ASSOCIATION®

Plot No. 1, Prem Chand Mittal Marg, Krishna Market, Main Bazar, Pahar Ganj, New Delhi-110055

@OfficialPGOA E-mail : pgghoasso@gmail.com

Ref. No.

Date 24-11-23

Chairman
May Aggarwal
Mob.: 9810010121

Vice Chairman
Adv. Pushpender Sachdeva
Mob.: 9868150150

President
Lalit Mittal
Mob.: 9810045908

General Secretary
Ashwani Arora
Mob.: 9810054750

Sr. Vice President
Vishal Narang
Mob.: 9810147874

Vice Presidents
Parveen Kapoor
Sumit Chadda
Gaurav Arora
Nipun Arora

Treasurer & Media Convener
Sourabh Chhabra
Mob.: 9999992293

Secretary
Aman Chowdhry

Executive Members
Arun Mittal
Vijay Verma
Rajinder Budhiraja

सेवा में,
एम०पी० एम० साहू
मसौल बाग,
मंडेवाला, दिल्ली

विषय: पहाड़गंज क्षेत्र में पानी की आपूर्ति के संदर्भ में

श्रीमान जी,
निवेदन है कि हमारे यहाँ पहाड़गंज में दिल्ली जल बोर्ड द्वारा पानी की रफ़्तक बहुत कम मात्रा में है दिल्ली जल बोर्ड यहाँ पर सुबह-शाम आपूर्ति करते हैं एक घंटा रोज़ ही पानी उपलब्ध करता है, वो भी यहाँ के 15-20 दिनों ही होता है जिसकी वजह से यहाँ के निवासियों को पानी की किल्लात की वजह से बहुत ही कठिनाई का सामना करना पड़ रहा है और सभी निवासी यहाँ पर कोरिंग का भूजल उपभोग करने के लिए बाध्य हैं अतः आपसे निवेदन है कि क्षेत्र के पानी की रफ़्तक एवं गुणवत्ता सुनिश्चित करने के लिए दिल्ली जल बोर्ड को निर्देश जारी करें ताकि यहाँ के निवासियों को आवश्यक शुद्ध पानी की सफ़ाई मिल सके

धन्यवाद सहित

8085
24/11/2023

आपका,
Jmth
(लालि मिताल)
अध्यक्ष